

The Minister of State in the Minister of Food and Agriculture (Dr. Ram Subhag Singh): (a) Two statements giving the information required are placed on the Table of the House. [Placed in the Library. See No. LT-560/62].

(b) Final estimates of the area and production of jute in 1962-63 are not yet available. However, a copy of the All India First Estimate of Jute, 1962-63 is laid on the Table of the House. A statement showing prices of jute at selected centres during 1962-63 is also laid on the Table of the House. [Placed in the Library. See No. LT-560/62].

Farming Co-operative

631. Shri Balmiki: Will the Minister of Community Development, Panchayati Raj and Co-operation be pleased to state:

(a) the number of farming co-operatives in the country up to the 3rd Week of November, 1962; and

(b) the maximum number and State in which they exist?

The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Co-operation (Shri Shyam Dhar Misra): (a) According to the information received from the States up to 15th November, 1962, there were 2,456 co-operative farming societies.

(b) The Punjab state with 509 co-operative farming societies.

Service Co-operatives

632. Shri Balmiki: Will the Minister of Community Development, Panchayati Raj and Co-operation be pleased to state:

(a) the number of service co-operatives in the country up to the last week of November, 1962;

(b) the name of the State which has the maximum number; and

(c) the steps taken by Government to popularise this movement in the rural areas?

The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Co-operation (Shri Shyam Dhar Misra): (a) According to information available about 36,030 new service co-operatives were organised and about 70,450 existing primary agricultural credit societies were taken up for reorganisation and revitalisation/conversion as service co-operatives upto the co-operative year ending 30th June, 1962. Data for the subsequent period has not been compiled.

(b) Uttar Pradesh.

(c) (i) State governments are giving adequate publicity to popularise the movement. Seminars and Sammelans are held. Literature and leaflets are also being circulated. A number of peripatetic training parties are educating the rural masses in the principles and practices of co-operation and its advantages.

(ii) Government is also providing the following assistance to service co-operatives:

(a) Managerial subsidy not exceeding Rs. 900 spread over a period of 3 to 5 years towards managerial expenses.

(b) Government participation in the share capital of selected societies upto a limit of Rs. 5000 in each and in exceptional cases upto Rs. 10,000.

(c) Certain outright contributions to the funds of each society to cover the risk in lending to weaker sections of the community.

(iii) State governments are also taking steps to enable the service co-operatives to diversify their service functions by providing various incentives like utilising them for distribution of seeds, fertilisers, other agri-

cultural requisites and essential consumer articles. Every state government is working out a programme in the light of local conditions.

पंचायतों के मंत्री

६३३. श्री भक्त वर्शन : क्या सामुदायिक विकास पंचायती राज और सहकार मंत्री २० अगस्त १९६२ के तारांकित प्रश्न संख्या ४४७ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि स्थानीय शासकीय सेवाओं के संबंध में उत्तर प्रदेश के पंचायत मंत्रियों के बारे में क्या निश्चय किया गया है ?

सामुदायिक विकास, पंचायती राज और सहकार मंत्रालय में उप-मंत्री (श्री ब० सू० भूति) : उत्तर प्रदेश क्षेत्र समिति और जिला परिषद् अधिनियम १९६१ में किए गए छपबन्धों के अनुसार राज्य में पंचायत मंत्रियों को जिला परिषद् के प्रशासनिक नियंत्रण में रखा गया है। पंचायत मंत्रियों की नियुक्ति जिला परिषद् करती है और पदोन्नति, पदच्युति तथा हटाना भी पंचायत समिति के प्रशासनिक नियंत्रण में है। छुट्टी, स्थानांतरण और दूसरे अनुशासनिक विषयों का नियंत्रण क्षेत्र समिति के हाथ में है।

दिल्ली में सड़क के पुल

श्री भक्त वर्शन :
 ६३४. { श्री प्रकाशवीर शास्त्री :
 श्री जगदेव सिंह सिद्धान्ती :

नया परिवहन तथा संचार मंत्री २८ अगस्त, १९६२ के तारांकित प्रश्न संख्या ६४८ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि दिल्ली में सड़क के तीन पुलों के निर्माण में प्रत्येक में नया प्रगति हुई है ?

परिवहन तथा संचार मंत्रालय में नौषहन मंत्री (श्री राज बहादुर) : एक विवरण सभा पटल पर रखा जाता है [वेसिडे परिशिष्ट १, अनुबन्ध संख्या ६६]

Corruption Cases on Northern Railway

635. Shri Daljit Singh: Will the Minister of Railways be pleased to state:

(a) the number and nature of corruption cases committed by the Northern Railway employees during 1961; and

(b) the number of persons convicted Class-wise?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): (a) 130 cases of the following nature were detected during 1961:—

- (i) Accumulation of wealth disproportionate to known sources of income.
 - (ii) Acceptance of illegal gratification.
 - (iii) Cheating.
 - (iv) Misappropriation of Govt. money.
 - (v) Falsification of records.
 - (vi) Misuse of passes & P.T.O.s.
 - (vii) Misuse of Railway materials & labour.
 - (viii) Accepting materials & works below specification.
 - (ix) Excess payment to contractors.
- (b) 4 Class III staff.

Detached Wagons

636. Shri Balakrishna Wamnik: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a number of wagons with wheels detached are lying at the Kalamna Railway Station (near Nagpur); and

(b) if so, the reason therefor?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): (a) Yes.